GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

RAJYA SABHA

Unstarred Question No. 3801 To be answered on 05.04.2023

APPOINTMENT OF CHAIRPERSON OF 'THE NATIONAL TRUST' & 'REHABILITATION COUNCIL OF INDIA'

3801# Shri Vivek K. Tankha:

Will the Minister of Social Justice and Empowerment be pleased to state:

- (a) whether the post of Chairperson of 'The National Trust' is lying vacant since many years;
- (b) whether National Trust works in the interest of the intellectually handicapped and persons with multiple disabilities and the appointment is not being done even after conducting the interview, the reasons for not fixing the deadline for appointment; and
- (c) whether the post of Chairman of Rehabilitation Council of India has been lying vacant since many years, by when the appointment is likely to be done and by when all the vacant posts would be filled?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

- (a): The post of Chairperson of The National Trust is lying vacant since October, 2014.
- (b): The National Trust for the Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities is working for the welfare and empowerment of Persons with these categories of disabilities. Process of appointment of Chairperson National Trust is in advance stage and constitution of Search cum Selection Committee for having interactive session with the candidates is under process.
- (c): The Post of Chairperson of Rehabilitation Council of India has been lying vacant since 15.09.2015. For regular appointment to the post, vacancy circular was published on 08.11.2021. Presently the process is in advance stage and personal interaction of eligible applicants with Search cum Selection Committee is scheduled on 03.04.2023.

Filling up process of one vacancy of Member Secretary, RCI is also in advanced stage and screening of application has been completed and proposal is under process for referring the matter to Selection Committee for final recommendations.
